



सत्यमेव जयते

महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ११, अंक ४३(२)]

गुरुवार, डिसेंबर ११, २०२५/अग्रहायण २०, शके १९४७ [पृष्ठे २६, किंमत : रुपये २७.००

असाधारण क्रमांक १०५

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले
विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Third Supplementary) Appropriation Bill, 2025 (L. A. Bill No. CIV of 2025), Introduced in the Maharashtra Legislative Assembly on the 11th December, 2025 is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SATISH WAGHOLE,

Secretary (Legislation) to Government,
Law and Judiciary Department.

L. A. BILL No. CIV OF 2025.*A BILL*

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2026.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2026; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventy-sixth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Third Supplementary) Short title. Appropriation Act, 2025.

Withdrawal
of Rs.
7,52,86,37,59,000
out of the
Consolidated
Fund of the State
for the Financial
Year 2025-2026.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of seventy five thousand two hundred eighty six crores, thirty seven lakhs, fifty nine thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2026, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2026.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
General Administration Department					
A-2	Elections	2015, Elections	7,00,00,000	...	7,00,00,000
A-4	Secretariat and Miscellaneous General Services	2052, Secretariat-General Services 2059, Public Works 2070, Other Administrative Services 2075, Miscellaneous General Services	1,62,96,95,000	...	1,62,96,95,000
A-5	Social Services	2216, Housing 2235, Social Security and Welfare 2250, Other Social Services 2251, Secretariat Social Services	10,01,000	...	10,01,000
A-6	Information and Publicity	2220, Information and Publicity	20,00,00,000	...	20,00,00,000
A-7	Civil Aviation	3053, Civil Aviation	5,00,00,000	...	5,00,00,000
Total-General Administration Department			1,95,06,96,000	...	1,95,06,96,000
Home Department					
B-1	Police Administration	2014, Administration of Justice 2055, Police 2070, Other Administrative Services	5,77,40,23,000	2,00,00,000	5,79,40,23,000
B-3	Transport Administration	2041, Taxes on Vehicles	20,35,58,00,000	...	20,35,58,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		3055, Road Transport			
		3056, Inland Water Transport			
B-4	Secretariat and Other General Services	2045, Other Taxes and Duties on Commodities and Services	2,88,90,000	...	2,88,90,000
		2052, Secretariat-General Services			
		2075, Miscellaneous General Services			
B-5	Jails	2056, Jails	42,07,74,000	...	42,07,74,000
B-7	Economic Services	3001, Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation.	1,61,36,00,000	...	1,61,36,00,000
		3051, Ports and Light Houses			
Total-Home Department			28,19,30,87,000	2,00,00,000	28,21,30,87,000
Revenue and Forest Department					
C-1	Revenue and District Administration	2029, Land Revenue	12,77,02,000	...	12,77,02,000
		2045, Other Taxes and Duties on Commodities and Services			
		2053, District Administration			
		2070, Other Administrative Services			
		2853, Non-Ferrous Mining and Metallurgical Industries			
C-4	Secretariat and Other General Services	2052, Secretariat-General Services	35,31,40,000	...	35,31,40,000
		2059, Public Works			
		2075, Miscellaneous General Services			
C-6	Secretariat and Other General Services	2245, Relief on Account of Natural Calamities	1,56,48,00,00,000	...	1,56,48,00,00,000
		2711, Flood Control and Drainage			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Total-Revenue and Forest Department			1,56,96,08,42,000	...	1,56,96,08,42,000
Agriculture, Animal Husbandry, Dairy Development and Fisheries Department					
D-1	Interest Payments	2049,	...	1,80,30,000	1,80,30,000
D-3	Agriculture Services	2401, 2402, 2415,	2,98,27,43,000	...	2,98,27,43,000
D-4	Animal Husbandry	2403,	1,28,69,23,000	...	1,28,69,23,000
D-5	Dairy Development	2404,	9,15,42,000	...	9,15,42,000
D-6	Fisheries	2405,	17,94,01,000	...	17,94,01,000
D-7	Secretariate and Other Economic Services	2702, 3451,	35,00,000	...	35,00,000
Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department			4,54,41,09,000	1,80,30,000	4,56,21,39,000
School Education and Sports Department.					
E-2	General Education	2202,	21,40,34,77,000	...	21,40,34,77,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)		
			Rs.	Rs.	Rs.	
E-3	Secretariat and Other Social Services	2204, 2205, 2225, 2235, 2251, 2406,	Sports and Youth Services Art and Culture Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare Secretariat Social Services Forestry and Wild Life	2,45,09,27,000	...	2,45,09,27,000
			Total-School Education and Sports Department.	23,85,44,04,000	...	23,85,44,04,000
Urban Development Department						
F-2	Urban Development and Other Advance Services	2053, 2070, 2217, 3055,	District Administration Other Administrative Services Urban Development Road Transport	55,52,21,93,000	...	55,52,21,93,000
F-3	Secretariat and Other Social Services	2230, 2235, 2251,	Labour, Employment and Skill Development Social Security and Welfare Secretariat Social Services	7,54,65,000	...	7,54,65,000
F-4	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	10,00,00,00,000	...	10,00,00,00,000
			Total-Urban Development Department	65,59,76,58,000	...	65,59,76,58,000
Finance Department						

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
G-1	Sales Tax Administration	2020, 2040, Collection of Taxes on Income and Expenditure Taxes on Sales, Trade etc.	80,00,000	...	80,00,000
G-4	Secretariat-General Services	2052, Secretariat-General Services	69,17,000	...	69,17,000
G-5	Treasury and Accounts Administration	2054, Treasury and Accounts Administration	1,15,41,000	...	1,15,41,000
		Total-Finance Department	2,64,58,000	...	2,64,58,000
Public Works Department					
H-3	Housing	2216, Housing	20,00,00,000	...	20,00,00,000
H-5	Roads and Bridges	3054, Roads and Bridges	4,24,00,00,000	...	4,24,00,00,000
H-6	Public Works and Administrative and Functional Buildings.	2059, Public Works 2202, General Education 2203, Technical Education. 2205, Art and Culture 2210, Medical and Public Health 2217, Urban Development 2230, Labour, Employment and Skill Development 2403, Animal Husbandry 2405, Fisheries	9,86,71,000	...	9,86,71,000
		Total-Public Works Department	4,53,86,71,000	...	4,53,86,71,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
Water Resources Department						
I-3	Irrigation, Power and Other Economic Services	2402, 2700, 2701, 2702, 2705, 2711, 2801, 3402,	Soil and Water Conservation Major Irrigation Medium Irrigation Minor Irrigation Command Area Development Flood Control and Drainage Power Space Research	16,57,96,000	...	16,57,96,000
			Total-Water Resources Department	16,57,96,000	...	16,57,96,000
Law and Judiciary Department						
J-1	Administration of Justice	2014,	Administration of Justice	1,13,59,79,000	77,64,73,000	1,91,24,52,000
J-2	Secretariat and Other Social and Economic Services	2052, 2070, 2235, 2250, 3475,	Secretariat-General Services Other Administrative Services Social Security and Welfare Other Social Services Other General Economic Services	1,67,61,48,000	...	1,67,61,48,000
			Total-Law and Judiciary Department	2,81,21,27,000	77,64,73,000	3,58,86,00,000

Industries, Energy, Labour and Mining Department

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
K-4	Labour, Employment and Skill Development	2230, Labour, Employment and Skill Development	2,000	...	2,000
K-6	Energy	2801, Power 2810, New and Renewable Energy	81,00,00,00,000	...	81,00,00,00,000
K-7	Industries	2851, Village and Small Industries 2852, Industries 2853, Non-Ferrous Mining and Metallurgical Industries	10,05,89,72,000	...	10,05,89,72,000
		Total-Industries,Energy,Labour and Mining Department	91,05,89,74,000	...	91,05,89,74,000
Rural Development Department					
L-2	District Administration	2053, District Administration	1,43,77,60,000	...	1,43,77,60,000
L-3	Rural Development Programmes.	2059, Public Works 2235, Social Security and Welfare 2415, Agricultural Research and Education 2501, Special Programmes for Rural Development 2505, Rural Employment 2515, Other Rural Development Programmes 2810, New and Renewable Energy 3054, Roads and Bridges	5,47,25,20,000	...	5,47,25,20,000
L-4	Secretariat-Economic Services	3451, Secretariat-Economic Services	82,37,000	...	82,37,000
		Total-Rural Development Department	6,91,85,17,000	...	6,91,85,17,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Food, Civil Supplies and Consumer Protection Department					
M-2	Food Storage and Warehousing	2408,	1,56,76,87,000	...	1,56,76,87,000
M-3	Secretariat and Other Economic Services	3451, 3475,	28,03,000	...	28,03,000
			1,57,04,90,000	...	1,57,04,90,000
		Total-Food, Civil Supplies and Consumer Protection Department			
Social Justice and Special Assistance Department					
N-3	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	2053,	20,84,78,04,000	...	20,84,78,04,000
		District Administration			
		2202, General Education			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2236, Nutrition			
		2401, Crop Husbandry			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions	48,53,77,32,000	...	48,53,77,32,000
		Total-Planning Department	48,53,77,32,000	...	48,53,77,32,000
		Housing Department			
Q-3	Housing	2216, Housing	19,000	...	19,000
		2217, Urban Development			
		2235, Social Security and Welfare			
		2406, Forestry and Wild Life			
Q-4	Secretariat-Economic Services	3451, Secretariat-Economic Services	9,80,000	...	9,80,000
		Total-Housing Department	9,99,000	...	9,99,000
		Public Health Department			
R-1	Medical and Public Health	2049, Interest Payments	35,70,11,83,000	...	35,70,11,83,000
		2210, Medical and Public Health			
		2211, Family Welfare			
		2235, Social Security and Welfare			
R-2	Secretariat Social Services	2251, Secretariat Social Services	1,44,15,000	...	1,44,15,000
		Total-Public Health Department	35,71,55,98,000	...	35,71,55,98,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
Medical Education and Drugs Department						
S-1	Medical and Public Health	2210,	Medical and Public Health	5,95,39,85,000	...	5,95,39,85,000
			Total-Medical Education and Drugs Department	5,95,39,85,000	...	5,95,39,85,000
Tribal Development Department						
T-4	Secretariat Social Services	2251,	Secretariat Social Services	25,00,000	...	25,00,000
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2053,	District Administration	12,53,07,26,000	...	12,53,07,26,000
		2059,	Public Works			
		2202,	General Education			
		2204,	Sports and Youth Services			
		2210,	Medical and Public Health			
		2211,	Family Welfare			
		2215,	Water Supply and Sanitation			
		2216,	Housing			
		2217,	Urban Development			
		2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230,	Labour, Employment and Skill Development			
		2235,	Social Security and Welfare			
		2236,	Nutrition			
		2401,	Crop Husbandry			
		2402,	Soil and Water Conservation			
		2403,	Animal Husbandry			
		2405,	Fisheries			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		2406, Forestry and Wild Life			
		2408, Food Storage and Warehousing			
		2425, Co-operation			
		2501, Special Programmes for Rural Development			
		2505, Rural Employment			
		2702, Minor Irrigation			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		2852, Industries			
		3054, Roads and Bridges			
		3055, Road Transport			
T-9	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	1,000	...	1,000
		Total-Tribal Development Department	12,53,32,27,000	...	12,53,32,27,000
		Environment and Climate Change Department			
U-4	Ecology and Environment	3435, Ecology and Environment	3,000	...	3,000
		Total-Environment and Climate Change Department	3,000	...	3,000
		Co-operation, Marketing and Textiles Department			
V-1	Interest Payments	2049, Interest Payments	...	7,27,92,000	7,27,92,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
V-2	Co-operation.	2070, 2235, 2406, 2425, 2435, 2851, 2852, 3451,	5,15,45,96,000	...	5,15,45,96,000
		Other Administrative Services Social Security and Welfare Forestry and Wild Life Co-operation Other Agricultural Programmes Village and Small Industries Industries Secretariat-Economic Services			
		Total-Co-operation, Marketing and Textiles Department	5,15,45,96,000	7,27,92,000	5,22,73,88,000
		Higher and Technical Education Department			
W-2	General Education	2202,	1,74,41,37,000	...	1,74,41,37,000
W-3	Technical Education.	2203,	2,12,54,74,000	...	2,12,54,74,000
W-4	Art and Culture	2205,	3,14,72,000	...	3,14,72,000
W-6	Secretariat Social Services	2251,	7,69,000	...	7,69,000
		Total-Higher and Technical Education Department	3,90,18,52,000	...	3,90,18,52,000
		Women and Child Development Department			
X-1	Social Security and Nutrition	2235,	50,24,48,51,000	...	50,24,48,51,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2236,	Nutrition				
		Total-Women and Child Development Department	50,24,48,51,000	...	50,24,48,51,000
		Water Supply and Sanitation Department.			
Y-2	Water Supply and Sanitation		1,96,57,17,000	...	1,96,57,17,000
		Total-Water Supply and Sanitation Department.	1,96,57,17,000	...	1,96,57,17,000
		Skills, Employment, Entrepreneurship And Innovation Department			
ZA-2	Secretariat and Other Social Services	2203, Technical Education.	6,09,46,87,000	23,76,000	6,09,70,63,000
		2230, Labour, Employment and Skill Development			
		2235, Social Security and Welfare			
		2251, Secretariat Social Services			
		2406, Forestry and Wild Life			
		Total-Skills, Employment, Entrepreneurship And Innovation Department	6,09,46,87,000	23,76,000	6,09,70,63,000
		Tourism and Cultural Affairs Department			
ZD-1	Secretariate and Other Social Services	2070, Other Administrative Services	8,00,000	...	8,00,000
		2220, Information and Publicity			
		2251, Secretariat Social Services			

THE SCHEDULE (See sections 2 and 3)					
No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	
ZD-2	Art and Culture	2205, Art and Culture	6,69,17,000	...	6,69,17,000
ZD-4	Tourism	3452, Tourism	50,00,00,000	...	50,00,00,000
		Total-Tourism and Cultural Affairs Department	56,77,17,000	...	56,77,17,000
Minorities Development Department					
ZE-1	Minorities Development.	2052, Secretariat-General Services	2,93,77,64,000	...	2,93,77,64,000
		2053, District Administration			
		2075, Miscellaneous General Services			
		2205, Art and Culture			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2235, Social Security and Welfare			
		2406, Forestry and Wild Life			
		Total-Minorities Development Department	2,93,77,64,000	...	2,93,77,64,000
Marathi Language Department					
ZF-1	Secretariat-General Services	2052, Secretariat-General Services	25,42,000	...	25,42,000
		Total-Marathi Language Department	25,42,000	...	25,42,000
Other Backward Bahujan Welfare Department					

THE SCHEDULE (See sections 2 and 3)						
No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
ZG-3	Welfare of Vimulta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes.	2225, 2235,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare	17,03,92,72,000	...	17,03,92,72,000
			Total-Other Backward Bahujan Welfare Department	17,03,92,72,000	...	17,03,92,72,000
Soil and Water Conservation Department						
ZH-3	Irrigation, Power and Other Economic Services	2402, 2406, 2702,	Soil and Water Conservation Forestry and Wild Life Minor Irrigation	4,95,00,000	...	4,95,00,000
			Total-Soil and Water Conservation Department	4,95,00,000	...	4,95,00,000
			Total-A-Expenditure on Revenue Account	5,99,73,96,75,000	88,96,71,000	6,00,62,93,46,000
B-EXPENDITURE ON CAPITAL ACCOUNT Home Department						
B-10	Capital Expenditure on Economic Services	4055, 4070, 5002, 5055,	Capital Outlay on Police Capital Outlay on Other Administrative Services Capital Outlay on Indian Railways-Commercial Line Capital Outlay on Road Transport	10,39,81,69,000	...	10,39,81,69,000
			Total-Home Department	10,39,81,69,000	...	10,39,81,69,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
Revenue and Forest Department					
C-9	Capital Expenditure on Other Administrative Services and on Social Services	4235, 4250, 6245,	Capital Outlay on Social Security and Welfare Capital Outlay on Other Social Services Loans for Relief on Account of Natural Calamities	25,00,00,000	25,00,00,000
Total-Revenue and Forest Department				25,00,00,000	25,00,00,000
Agriculture, Animal Husbandry, Dairy Development and Fisheries Department					
D-9	Capital Expenditure on Fisheries	4405, 6405,	Capital Outlay on Fisheries Loans for Fisheries	1,60,00,00,000 ...	1,60,00,00,000
Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department				1,60,00,00,000	1,60,00,00,000
School Education and Sports Department.					
E-4	Capital Outlay on Education, Sports, Art and Culture	4202,	Capital Outlay on Education, Sports, Art and Culture	10,00,00,000 ...	10,00,00,000
Total-School Education and Sports Department.				10,00,00,000	10,00,00,000
Urban Development Department					
F-5	Capital Outlay on Urban Development	4217,	Capital Outlay on Urban Development	25,00,00,00,000 ...	25,00,00,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
F-7	Loans for Urban Development	6217, Loans for Urban Development	1,36,00,00,000	...	1,36,00,00,000
		Total-Urban Development Department	26,36,00,00,000	...	26,36,00,00,000
Public Works Department					
H-7	Capital Expenditure on Social Services and Other Economic Services.	4216, Capital Outlay on Housing 4711, Capital Outlay on Flood Control Projects 5054, Capital Outlay on Roads and Bridges	49,90,08,00,000	...	49,90,08,00,000
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4059, Capital Outlay on Public Works 4202, Capital Outlay on Education, Sports, Art and Culture 4210, Capital Outlay on Medical and Public Health 4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities 4235, Capital Outlay on Social Security and Welfare 4250, Capital Outlay on Other Social Services	8,96,91,74,000	...	8,96,91,74,000
H-9	Capital Outlay on Removal of Regional Imbalance	4202, Capital Outlay on Education, Sports, Art and Culture 4210, Capital Outlay on Medical and Public Health 4250, Capital Outlay on Other Social Services	1,54,85,000	...	1,54,85,000
H-11	Loans to Government Servants etc	7610, Loans to Government Servants etc	5,00,00,000	...	5,00,00,000
		Total-Public Works Department	58,93,54,59,000	...	58,93,54,59,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
Water Resources Department					
I-5	Capital Expenditure on Irrigation	4402, 4700, 4701, 4702, 4705, 4711, 4801,	Capital Outlay on Soil and Water Conservation Capital Outlay on Major Irrigation Capital Outlay on Medium Irrigation Capital Outlay on Minor Irrigation Capital Outlay on Command Area Development Capital Outlay on Flood Control Projects Capital Outlay on Power Projects	32,06,81,50,000	32,06,81,50,000
			Total-Water Resources Department	32,06,81,50,000	32,06,81,50,000
Law and Judiciary Department					
J-4	Capital Expenditure on Irrigation	4059, 4216,	Capital Outlay on Public Works Capital Outlay on Housing	29,90,00,000 ...	29,90,00,000
J-5	Loans to Government Servants etc	7610,	Loans to Government Servants etc	25,00,00,000 ...	25,00,00,000
			Total-Law and Judiciary Department	54,90,00,000	54,90,00,000
Industries, Energy, Labour and Mining Department					
K-11	Capital Expenditure on Energy.	4801, 4853, 6801,	Capital Outlay on Power Projects Capital Outlay on Non-Ferrous Mining and Metallurgical Industries Loans for Power Projects	1,00,00,01,000	1,00,00,01,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
6875,	Loans For Other Industries				
	Total-Industries,Energy,Labour and Mining Department		1,00,00,01,000	...	1,00,00,01,000
Rural Development Department					
L-7	Capital Expenditure on Rural Development	4515,	Capital Outlay on Other Rural Development Programmes	27,00,00,000	27,00,00,000
		5054,	Capital Outlay on Roads and Bridges		
		6216,	Loans for Housing		
	Total-Rural Development Department		27,00,00,000	...	27,00,00,000
Food,Civil Supplies and Consumer Protection Department					
M-4	Capital Outlay on Food Storage and Warehousing	4408,	Capital Outlay on Food Storage and Warehousing	50,00,00,000	50,00,00,000
	Total-Food,Civil Supplies and Consumer Protection Department		50,00,00,000	...	50,00,00,000
Social Justice and Special Assistance Department					
N-4	Capital Expenditure on Social Services	4059,	Capital Outlay on Public Works	2,29,72,35,000	2,29,72,35,000
		4225,	Capital Outlay on Welfare of Scheduled Castes,Scheduled Tribes,Other Backward Classes and Minorities		
		4235,	Capital Outlay on Social Security and Welfare		
		4402,	Capital Outlay on Soil and Water Conservation		

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			2,29,72,35,000	...	2,29,72,35,000
		4408, 4425, 6225,	Capital Outlay on Food Storage and Warehousing Capital Outlay on Co-operation Loans for Welfare of Scheduled Castes, Scheduled Tribes ,Other Backward Classes and Minorities.		
			Total-Social Justice and Special Assistance Department	...	2,29,72,35,000
			Planning Department		
O-10	Capital Outlay on Other Rural Development	4250, 4515, 5452,	Capital Outlay on Other Social Services Capital Outlay on Other Rural Development Programmes Capital outlay on Tourism	22,41,000 ...	22,41,000
			Total-Planning Department	...	22,41,000
			Public Health Department		
R-4	Loans to Government Servants etc	7610,	Loans to Government Servants etc	31,25,00,000 ...	31,25,00,000
			Total-Public Health Department	...	31,25,00,000
			Medical Education and Drugs Department		
S-4	Capital Outlay on Medical and Public Health	4210,	Capital Outlay on Medical and Public Health	5,86,23,00,000 ...	5,86,23,00,000
			Total-Medical Education and Drugs Department	...	5,86,23,00,000

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Tribal Development Department					
T-6	Capital Expenditure on Tribal Areas Development Sub Plan.				
		4059,	Capital Outlay on Public Works	2,16,24,07,000	...
		4202,	Capital Outlay on Education, Sports, Art and Culture		
		4225,	Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities		
		4250,	Capital Outlay on Other Social Services		
		4402,	Capital Outlay on Soil and Water Conservation		
		4406,	Capital Outlay on Forestry and Wild Life		
		4408,	Capital Outlay on Food Storage and Warehousing		
		4425,	Capital Outlay on Co-operation		
		4701,	Capital Outlay on Medium Irrigation		
		4702,	Capital Outlay on Minor Irrigation		
		5054,	Capital Outlay on Roads and Bridges		
			Total-Tribal Development Department	2,16,24,07,000	...
Co-operation, Marketing and Textiles Department					
V-5	Capital Expenditure on Economic Services				
		6425,	Loans for Co-operation	9,51,62,00,000	...
		6851,	Loans for Village and Small Industries.		
		6860,	Loans for Consumer Industries.		
			Total-Co-operation, Marketing and Textiles Department	9,51,62,00,000	...
Tourism and Cultural Affairs Department					

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
ZD-6	Loans to Government Servants etc	7610, Loans to Government Servants etc	7,50,000	...	7,50,000
		Total-Tourism and Cultural Affairs Department	7,50,000	...	7,50,000
Minorities Development Department					
ZE-2	Capital Expenditure on Economic Services	4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities	5,00,00,000	...	5,00,00,000
		4235, Capital Outlay on Social Security and Welfare			
		Total-Minorities Development Department	5,00,00,000	...	5,00,00,000
Soil and Water Conservation Department					
ZH-5	Capital Expenditure on Irrigation	4402, Capital Outlay on Soil and Water Conservation	1,000	...	1,000
		4702, Capital Outlay on Minor Irrigation			
		Total-Soil and Water Conservation Department	1,000	...	1,000
		Total-B-Expenditure on Capital Account	1,52,23,44,13,000	...	1,52,23,44,13,000
		Grand Total	7,51,97,40,88,000	88,96,71,000	7,52,86,37,59,000

STATEMENT OF OBJECTS AND REASONS

The Bill is introduced in pursuance of article 204 of the Constitution of India, read with article 205 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the supplementary expenditure on certain services and purposes in relation to the year 2025-2026.

The amounts are shown below :—

		Rs.
(a) Revenue Expenditure	..	6,00,62,93,46,000
(b) Capital Expenditure	..	1,52,23,44,13,000
	Total ..	7,52,86,37,59,000

Nagpur,
Dated the 11th December, 2025.

AJIT PAWAR,
Deputy Chief Minister
(Finance)